CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/01039/2019 Chandigarh, this the 23rd day of October, 2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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Poonam daughter of Sunder Lal, aged about 25 years, resident of Village Dhamar, District Rohtak – 124401.

....Applicant

(Present: Mr. Chandra Shekhar Singh, Advocate)

Versus

- 1. State of U.T. Chandigarh through its Principal Secretary Homecum-Medical Education and Research, Chandigarh.
- Government Medical College & Hospital, Sector 32-B,
 Chandigarh through its Director Principal.
- 3. The Senior Superintendent of Post Officers, Rohtak Division, Rohtak.
- 4. The Chief Post Master Officer, Rohtak, District Rohtak.

... Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

- 1. Learned counsel, after realizing that he could not succeed without impleading the persons, who have been offered appointment, being proper and necessary parties, he prays that the applicant be permitted to withdraw the O.A, with liberty to file a fresh one with better particulars
- 2. The O.A. is dismissed as withdrawn, with the liberty prayed for.

(SANJEEV KAUSHIK) MEMBER (J) Dated: 23.10.2019

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